

# HIGH COURT OF ORISSA: CUTTACK


e-Tender Notice No. XXXIII-27/2021-22- 7650 dtd. 18.05.2022

## TENDER CANCELLATION NOTICE

**Tender Reference No.** : XXXIII-27/2021-22-4717, dtd. 21.03.2022  
**TenderID** :2022\_HCOR\_76445\_1

This is for information of all concerned that the e-Tender for "Supply, Installation and Testing of 47 numbers of Printers" published through e-Tender Notice No. XXXIII-27/2021-22-4717, dtd. 21.03.2022 "in the State Government e-Procurement Portal is hereby cancelled on the ground of receipt of a insufficient number of bids. The Firm who has submitted its Earnest Money Deposits as per the procedure laid down in the aforesated e-Tender Notice, is requested to collect the same from the Computer Section of the High Court of Orissa.

By Order

  
18/5/2022  
Registrar (Judicial)